

15.45 hrs.

Title: Introduction of the Land Acquisition (Amendment) Bill, 2000 (Amendment of section 4).

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

The motion was adopted.

SHRI G.M. BANATWALLA : Sir, I introduce the Bill.

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